

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00023/2018

DATED THIS THE 19<sup>TH</sup> DAY OF JULY, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

C.R. Nagabhushana,  
S/o. (late) C. Rama Rao,  
Aged about 56 years,  
Retired as Senior Accountant,  
Residing at No. 4, Maruthi Nilaya,  
Ground Floor, 2<sup>nd</sup> 'A' Main, 3<sup>rd</sup> Cross,  
AMS Extension, Behind Nativity Church,  
Vidyaranyapura, Bangalore – 560 097 .....Applicant

(By Party-in-person)

Vs.

1. The Union of India  
Rep. By its Comptroller and Auditor General of India,  
No 9, Deen Dayal Upadhyaya Marg,  
New Delhi – 110 124.
2. The Principal Accountant General (A&E),  
Karnataka Palace Road,  
Bangalore – 560 001.
3. The Senior Deputy Accountant General (Admin),  
Principal Accountant General (A&E),  
Karnataka Palace Road,  
Bangalore – 560 001.
4. The Competent Authority,  
Rep. By its Senior Accounts Officer/HRD,  
O/o. Principal Accountant General (A&E),  
Karnataka Palace Road,  
Bangalore – 560 001

....Respondents

(By Shri M.V. Rao, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Party-in-person had filed another OA as O.A. No. 170/00732/2018 which we had admitted today. In view of this, this OA does not survive. The applicant requests permission to withdraw the OA with liberty. Allowed.

2. The OA is therefore dismissed as withdrawn with liberty. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00023/2018**

Annexure A1 Copy of the application dated 03.06.2014

Annexure A2 Copy of the representation dated 13.06.2014

Annexure A3 Copy of the representation dated 01.07.2014

Annexure A4 Copy of the representation dated 21.07.2014

Annexure A5 Copy of the letter dated 27.06.2014

Annexure A6 Copy of the representation dated 01.07.2014

Annexure A7 Copy of the letter dated 30.07.2014

Annexure A8 Copy of the medical certificate dated 14.07.2014

Annexure A9 Copy of the treatment details dated 01.07.2014

Annexure A10 Copy of the appeal dated 01.08.2014

Annexure A11 Copy of the representation dated 04.08.2014

Annexure A12 Copy of the letter dated 14.08.2014

Annexure A13 Copy of the order dated 24.11.2016 in O.A. No. 335/2015

Annexure A14 Copy of the order dated 11.04.2017 in RA No. 13/2017

Annexure A15 Copy of the representation dated 05.01.2017

Annexure A16 Copy of the representation dated 01.02.2017

Annexure A17 Copy of the letter dated 16.02.2017

Annexure A18 Copy of the representation dated 11.12.2017

Annexure A19 Copy of the letter dated 02.01.2018

### **Annexures with reply statement**

Annexure R1 Copy of the Office Order dated 27.06.2014

Annexure R2 Copy of the representation dated 03.07.2014

Annexure R3 Copy of the letter dated 30.07.2014

Annexure R4 Copy of the letter dated 01.08.2014

Annexure R5 Copy of the letter dated 14.08.2014

Annexure R6 Copy of the order dated 24.11.2016 in O.A. No. 335/2015

Annexure R7 Copy of the order dated 11.04.2017 in RA No. 13/2017

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